

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

RAJYA SABHA
UNSTARRED QUESTION NO. 326
TO BE ANSWERED ON 20/07/2022

RBI Regulations on Cooperative Bodies

326. SHRI JOHN BRITTAS:

Will the Minister of **COOPERATION** be pleased to state:

- (a) whether Government has received representations from various quarters expressing concerns over the RBI regulations on Cooperative Bodies;
- (b) if so, the details thereof; and
- (c) the response of Government thereto?

ANSWER

THE MINISTER OF COOPERATION

सहकारिता मंत्री (SHRI AMIT SHAH)

(a) to (c) Yes Sir. The representation being received from various quarters including National Cooperative Federations such as NAFSCOB and NAFCUB have highlighted certain difficulties being faced by Cooperative bodies in relation to existing regulations of RBI. The Government is regularly in touch with concerned authorities to resolve such issues within the overall ambit of legislative framework.

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